

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23154/2018

[Arising out of impugned final judgment and order dated 08-05-2018 in WA No. 21228/2013 passed by the High Court of Judicature at Allahabad]

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-04-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. sudhir Dixit, Sr. Adv.
Mr. Vishal Prasad, AOR

For Respondent(s) : Mr. Sanjay Kumar Tyagi, AOR

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. List for hearing in due course.

(GULSHAN KUMAR ARORA)
DEPUTY REGISTRAR

(NAND KISHOR)
ASSISTANT REGISTRAR